

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 06/2012

with I.A. No. 10 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Federation of Indian Airlines (FIA) ...Appellant
V/s.
AERA & Anr. (DIAL) Respondents

Appearance: Mr. U.U. Lalit, Senior Advocate with, Ms. Poonam Verma, Ms. Divya Chaturvedi and Mr. Varun Singh, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem, Advocates for Respondent No. 1.

Mr. C.S. Vaidyanathan, Senior Advocate with Mr. Gopal Jain and Mr. Ankur Sood, Advocates for Respondent No. 2.

ORDER

08th February, 2013

List the matter for hearing on 14th February 2013.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 11/2012

with I.As. No.11 & 21 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Lufthansa German Airlines & Ors.

...Appellants

Vs.

AERA & Anr. (DIAL)

.... Respondents

Appearances :

Mr. Ramji Srinivasan, Senior Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi and Mr. Varun Singh, Advocates for the Appellants.

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem, Advocates for Respondent No. 1

Mr. C.S. Vaidyanathan, Senior Advocate with Mr. Gopal Jain and Mr. Ankur Sood, Advocates for Respondent No. 2.

ORDER

08th February, 2013

List the matter for hearing on 14th February 2013.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 10/2012

with I.A. No.14 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Delhi International Airport Pvt. Ltd. (DIAL)

...Appellant

V/s.

AERA & Ors.

.... Respondents

Appearances :

Mr. C.S. Vaidyanathan, Senior Advocate with Mr. Gopal Jain & Mr. Ankur Sood, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem, Advocates for Respondent No. 1

Mr. Ramji Srinivasan, Senior Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi and Mr. Varun Singh, Advocates for Respondents (FIA)

ORDER

08th February, 2013

List the matter for hearing on 14th February 2013.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 12/2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

International Air Transport Association (India) Pvt. Ltd. (IATA) ...Appellant

V/s.

AERA & Anr. (DIAL) Respondents

Appearance: Mr. Sujoy Kumar with Mr. Arindam Ghose, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem, Advocates for Respondent No. 1.

Mr. C.S. Vaidyanathan, Senior Advocate with Mr. Gopal Jain and Mr. Ankur Sood, Advocates for Respondent No. 2.

ORDER

08th February, 2013

List the matter for hearing on 14th February 2013.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 03/2013

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 28.12.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Federation of Indian Airlines (FIA) ...Appellant
V/s.

AERA & Ors. (DIAL/AAI/MCA) Respondents

Appearance: Mr. Ramji Srinivasan, Senior Advocate with Ms. Poonam Verma,
Ms. Divya Chaturvedi, Mr. Vivek Paul Obriel, Ms Kabita Das and
Mr. Kanwaljit Singh, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Ms. Rameeza Hakeem,
Advocates for Respondent No. 1 (AERA)

Mr. Atul Sharma with Mr. Milanka Chaudhary, Advocates for DIAL.

ORDER

08th February, 2013

Issue Notice. Shri Atul Nanda, Sr. Advocate & Shri Atul Sharma, Advocate accept notice on behalf of Airports Economic Regulatory Authority (AERA) and Delhi International Airport Private Limited (DIAL) respectively. Notice to the other respondents be issued.

List the matter with connected matters on 14th February 2013.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member